

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:4053  
ANSWERED ON:13.08.2015  
Jal Kranti Abhiyan  
Mishra Shri Anoop;Thakur Shri Anurag Singh

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) the salient features of Jal Kranti Abhiyan along with the State-wise targets set and achieved thereunder so far;
- (b) the quantum of funds released and utilised till date under the same, State-wise;
- (c) the plan formulated to monitor and implement the Abhiyan effectively and check misutilisation of funds, if any; and
- (d) the steps taken/to be taken to achieve the targets within stipulated time?

**Answer**

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

(a) to (d) Central Government has launched Jal Kranti Abhiyan (2015-16) in order to consolidate water conservation and management in the country through a holistic and integrated approach involving all stakeholders, making it a mass movement. A statement indicating the Objectives, Strategies and Activities under the Jal Kranti Abhiyan is at Annexure-I.

In this regard, this Ministry has formulated 'Guidelines for Jal Kranti Abhiyan' and 'Step by Step Implementation Guide' and forwarded the same to all States / UTs and the concerned Central Ministries / Departments for effective implementation of the Abhiyan. A National Level Committee has been constituted under the Chairmanship of Additional Secretary in this Ministry for overall monitoring and coordination of Jal Kranti Abhiyan. Further, State Level, District Level, Block / Taluka Level and Village Level Committees have been envisaged for implementation, monitoring and coordination of various works under Jal Kranti Abhiyan, in a time bound manner.

The Jal Kranti Abhiyan, inter-alia, envisages preparation of comprehensive integrated water security and conservation plan for each village identified under Jal Gram Yojana, by the village level Committee, taking into consideration the needs of the village.

The expenditure on various works in each Jal Gram is to be met from the existing schemes of the Central Government and would be subject to the accounting and auditing procedures under the respective schemes. Some of these schemes are as follows:-

- â€¢ Proposed Pradhan Mantri Krishi Sinchai Yojana,
- â€¢ Repair, Renovation and Restoration of Water Bodies,
- â€¢ Integrated Watershed Management Programme,
- â€¢ Mahatma Gandhi National Rural Employment Guarantee Scheme,
- â€¢ Information Education and Communication,
- â€¢ Implementation of National Water Mission,
- â€¢ Accelerated Irrigation Benefit Programme (AIBP),
- â€¢ Dam Rehabilitation and Improvement Project, etc.

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